

HIGH COURT OF SIKKIM  
Record of Proceedings

**I.A No. 01 of 2022 in MAC App.78 of 2022(Filing No.)**

SUBHAM SILAL

APPLICANT

VERSUS

SAROJA CHETTRI AND OTHERS

RESPONDENTS

**Date: 13.12.2022**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant Mr. Yozan Rai, Advocate (Legal Aid Counsel).

For Respondents

R-1 Mr. Saurav Singh, Advocate.

R-2 Ms. Navtara Sarda, Advocate.

R-3 None present.

R-4 Mr. Rahul Rathi, Advocate.

R-5 None present.

**ORDER**

Respondent Nos.1, 2 and 4 are present through their respective Counsel.

None appears for Respondent No.3, despite due service of Notice. Registry reports that, as per online tracking item was delivered on 02-12-2022.

None appears for Respondent No.5 despite AD card affirming service of Notice on 02-12-2022.

Mr. Saurav Singh, Learned Counsel for the Respondent No.1 undertakes to file Vakalatnama during the course of the day.

Mr. Rahul Rathi, Learned Counsel for the Respondent No.4 undertakes to file Vakalatnama within a week.

Both Counsel may take steps as undertaken.

Let Respondent Nos.1, 2 and 4 file response to I.A No.01 of 2022 as sought for by them.

List on 22-02-2023 as found convenient by the parties.

**Judge**  
13.12.2022